Annexure 8

Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited

Date of Commencemnt of CIRP: 30 August 2024

(Version 4: Pursuant to claims received and updated as on 8 August 2025)

List of Operational creditors (other than Workmen and Employees and Government Dues)

	Name of creditor	Details of o	laim received	Details of claim Admitted						Amount of any			
SI No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	Amount of mutual dues contingent claim that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Central Securities Depository				Annual Custody								
1	Limited,	01-Feb-25	10,92,122	1,59,750	Fee	No	No	No	NA		9,32,372	-	As per books of accounts
2	Supreme Infrastructure India Limited	03-Jan-25	51,23,35,195	38,14,65,631	Retention money	No	No	Yes	NA		13,08,69,564	-	Interst amount included in the claim is not admitted
	Consulting Engineering Services (India) Pvt Ltd	31-Jan-25	3,17,56,258	3,17,56,258	Arbitral award	No	No	No	NA		-	-	NA
4	Three circles	29-Jan-25	3,21,54,791	12,51,678	OC claim	No	No	No	NA		3,09,03,113	-	As per books of accounts
5	J. M. Mhatre Infra Pvt Ltd	12-Feb-25	31,16,17,446	31,16,17,446	OC claim	No	No	No	NA		-	-	NA
6	National Highway Authority of India	05-Jun-25	4,03,85,039	4,03,85,039	OC claim	No	No	No	NA		-	-	NA
7	SOWiL Limited	21-May-25	.,,,,	-	OC claim	No	No	No	NA	, , , ,	2,10,59,746		Under Adjudication
	Total		2.56.05.96.103	76.66.35.802						1.61.01.95.506 -	18.37.64.795		